

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 31**

**CP No. 93/Chd/Pb/2021**

**Under Section 58 & 59, CA 2013**

**In the matter of:**

Shashi Bhushan

...Petitioner

Vs

Sheikh Farid Automobiles Ltd.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 08.12.2023.

Sd/-

**Court Officer**

October 30, 2023

*Mukta*